

SL. No.10

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 12.07.2024 AT 10:30 AM**

<b>TRANSFER PETITION NO.</b>	
<b>COMPANY PETITION/APPLICATION NO.</b>	<b>IA (IBC)/1462/2023 in CP(IB) No.458/7/HDB/2018</b>
<b>NAME OF THE COMPANY</b>	<b>Konaseema Gas Power Ltd</b>
<b>NAME OF THE PETITIONER(S)</b>	<b>IDBI Bank Ltd</b>
<b>NAME OF THE RESPONDENT(S)</b>	<b>Konaseema Gas Power Ltd</b>
<b>UNDER SECTION</b>	<b>7 of IBC</b>

**ORDER**

**IA (IBC)/1462/2023**

**Present:** Ld. Counsel Mr. VVSN Raju for the Applicant.

This application has been moved for the extension of liquidation period by 12 months w.e.f., 21.07.2024. Keeping in view the submissions made in the application, the liquidation period is extended by 6 months from 21.07.2024. Accordingly, this application is allowed and disposed of.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**